

Declaration of Assets and Liabilities

Year 2021-2022

I, ASHOK KUMAR, son/daughter/wife of HATE SITARAM SAH

aged 35 years, belonging to BIHAR VIDHAN SABHA, PATNA
service and presently working as OFFICE ATTENDANT

give herein below the details of the assets (Immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	3000/-	Gauriga Kumari	Divyanshu Ray	Divyanshu Ray	
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	7000/- A/c 319037 88314 SBI	NO	-	-	-
(iii)	Bonds, Debentures and Shares in companies	-	-	-	-	-
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc.	LT -	LIC 100000/-	-	-	-
(v)	Motor Vehicles (details of make, etc.)	BR01CB 1507 X-180	-	-	-	-
(vi)	Jewellery (give details of weight and value)	-	Gold 20 gram	-	-	-
(vii)	Other assets, such as values of claims / interests	-	-	-	-	-

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

Signature
14/02/2022

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14/2/22

67

2328
15/02/22

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	-	-	-	-	-
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	-	-	-	-	-
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	-	-	-	-	-
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door numbers - Extent (Total measurement) - Current market value	-	-	-	-	-
(v)	Others (such as interest in property)	-	-	-	-	-

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:

[Note: Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions (s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks		
	(ii) Loans from financial institutions	Personal loan	700000/-
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	-	-
	(b) dues to departments dealing with supply of water	-	-
	(c) dues to departments dealing with supply of electricity	-	-

[Signature]
11/10/2022

	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		
	(f) Other dues, if any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	CMNPK19349	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed]		
	(iii) Sales Tax (only in case of proprietary business)		
	(iv) Property Tax		

C. Personal Details

GPF/CPE/PAN No.

110022012977

Gender

M (M/F)

Date of Birth

13/01/1987

(DD/MM/YYYY)

Class/Group

C (A/B/C)

Cadre

OFFICE ATTENDANT

(Full Name e.g. B.S.S.-Bihar Administrative Service)

B.S.S.-Bihar Secretariat Service etc.)

Home District

MADHUBANI

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature

Name of Employee

Designation

Department

Ashok Kumar

ASHOK KUMAR

OFFICE ATTENDANT

BIHAR VIDHAN SABHA
PATNA

Place: PATNA

Date: 11/12/2022

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.